

(c) Since a large number of Private Placement agencies are coming up in various parts of the country, it is felt that respective State/UT Governments may frame their own legislation for the purpose of registering and regulating the operations of Private Employment agencies within the guidelines of Ministry of Labour, Government of India.

### **Closing down on Vanaspati producing units**

2021. SHRI BACHANI LEKHRAJ: Will the Minister of LABOUR be pleased to state:

(a) whether a large number of Vanaspati producing units have been closed down as a result of import of cheap vanaspati from Nepal;

(b) if so, the steps taken to save the labourers;

(c) the number of workers affected due to closures of various units, State-wise; and

(d) the welfare measures taken for these workers?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) to (d) The information is being collected and will be laid on the Table of the House.

### **Eradication of child labour**

2022. SHRI P. PRABHAKAR REDDY: Will the Minister of LABOUR be pleased to state:

(a) whether Government are considering a proposal for the complete eradication of Child Labour in the country;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether Government are aware that some State Governments have already taken a decision to eliminate the employment of child labour and draw up a plan for their education and rehabilitation; and

(d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) and (b) The Government would be making attempts to eliminate child labour from hazardous occupations